

[Shri Sezhiyan]

Report (Civil) 1970 and Appropriation Accounts (Civil) 1968-69 relating to the Department of Food and Ministry of Supply.

**SHRI SAMAR GUHA (Contai) :** Sir, I want to draw your attention to an urgent and important matter. I want to make a submission.

SEVERAL HON. MEMBERS *rose*—

**MR. SPEAKER :** I am not going to allow it. (*Interruption*) Mr. Samanta.

**SHRI S. M. BANERJEE (Kanpur) :** Sir, you just now read out something from the Judicial Magistrate, First Class, New Delhi. You just informed the House—

**SHRI SAMAR GUHA :** It is an important matter about Bangla Desh. I want to submit—

**MR. SPEAKER :** Will you please sit down, Mr. Samar Guha ? I am not allowing you. You cannot force me to allow it like that.

**SHRI SAMAR GUHA :** I cannot force you, but certainly it is a very urgent matter of public importance. I can appeal to you and again I can appeal to your conscience and to your sense of sympathy.

**MR. SPEAKER :** I have already decided not to allow it.

**SHRI S. M. BANERJEE :** Just now, you announced on the floor of the House that an hon. Member of this House was arrested. If I heard you correctly, he had been convicted under section 188 IPC because of contravention of the prohibitory order under Section 144 Cr. P.C., for raising Slogans in favour of recognition of Bangla Desh. Can that be a crime in this country ? It is a shame on our judiciary. (*Interruption*)

**MR. SPEAKER :** I am not going to allow such remarks; I am not going to allow you to make such reflections on the judiciary. Mr. Samanta !

## COMMITTEE ON ABSENCE OF MEMBERS FROM THE SITTINGS OF THE HOUSE

### THIRD REPORT

**SHRI S. C. SAMANTA (Tamluk) :** I beg to present the Third Report of the committee on Absence of Members from the Sittings of the House.

12.10 hrs.

### RE. PAK MILITARY REGIME'S THREAT TO EXECUTE SHEIKH MUJIBUR REHMAN

**MR. SPEAKER :** Mr. F. A. Ahmed.

**SHRI SAMAR GUHA (Contai) :** I want to draw your attention to a very vital and urgent matter.

**MR. SPEAKER :** I am not allowing you. You have come determined. I am sorry I cannot accept it.

**SHRI SAMAR GUHA :** Unless and until you throw me out of this House, I will go on continuing to raise a matter about Bangla Desh and bring it to the attention of this House and through this House to the country at large, especially when the military regime there is threatening the Banga Bandhu, Sheikh Mujibur Rahman, that he would be executed before October next. Unless and until you throw me out of this House, I am not going out. Let me see. (*Interruption*)

**MR. SPEAKER :** He says that unless I throw him out of the House he will not stop. (*Interruption*)

**श्री अटल बिहारी वाजपेयी (स्वालिपर) :**  
अध्यक्ष जी, मेरा निवेदन है कि शेख मुजीबुर्रहमान के बारे में सारे सदन की यह भावना है और हमारे कंग्रेशन श्री समर गुहा तो बंगला देश के मामले को बिना उठाये रह नहीं सकते हैं। आप उनसे कह सकते हैं कि आप इस मामले पर गौर कर रहे हैं और इस तरह से इस मामले को टाल सकते हैं।